

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 35**

**CP (CAA) No. 75/Chd/Hry/2022  
(2nd Motion)**

**Under Section 230-232, CA 2013**

**In the matter of:-**

Xangbo Trading (India) Pvt. Ltd

...Transferor Company

AND

Pinecorp Trading Ltd.

...Transferor Company

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member  
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to  
21.04.2023.

-sd-  
Court Officer

March 14, 2023  
SM